

SHRINATHJI BUSINESS VENTURE PRIVATE LIMITED

ANNEXURE A

LIST OF SECURED FINANCIAL CREDITORS (Other Than Class of Creditors)

CIRP Date:- 22-01-2025

Date of Claim:- 25-02-2026

Amount in INR

| S. No | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------------|--|---------------------------|--------------------------|---------------------------|------------------------|-------------------------------------|-----------------------------|-----------------------|--------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party | % of voting share in CoC | | | | |
| 1 | Omkara Assets Reconstruction Private Limited | 03-02-2025 | 47,49,05,536.00 | 47,49,05,536.00 | Secured Financial Debt | 47,49,05,536.00 | 47,49,05,536.00 | No | 100.00% | Nil | - | - | |
| 2 | Canara Bank | 04-02-2025 | 59,49,26,888.00 | 0.00 | | 0.00 | Nil | | - | Nil | 59,49,26,888.00 | - | |
| Total | | | 1,06,98,32,424.00 | 47,49,05,536.00 | | 47,49,05,536.00 | 47,49,05,536.00 | | 100.00% | | 59,49,26,888.00 | - | |

A) Mortgaged Security- Omkara Assets Reconstruction Private Limited

1) First and exclusive charge by way of mortgage on all the piece and parcel of entire plot of land situated at Plot No. GH-1, admeasuring 1691.48 sq mtrs, Shastri Nagar (Subhash Nagar), Jaipur granted by Jaipur Development Authority to the Borrower vide registered perpetual Lease Deed dated 30.11.2012 -along with the present and future construction in the project "Guman Eternity Block A" along with present and future unsold construction thereon.

2) Personal Guarantees of Shri. Shankarlal Khandelwal and Mrs. Guman Khandelwal